

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO. 3869
ANSWERED ON 23.03.2023**

SAUBHAGYA YOJANA

†3869. SHRI BHAGIRATH CHOUDHARY:

**Will the Minister of POWER
be pleased to state:**

- (a) the date on which Saubhagya Yojana and Deen Dayal Gram Jyoti Yojana (DDGJY) has started electrification in the country and the details of selection process thereof;**
- (b) whether any criteria has been fixed for the beneficiaries under the said scheme;**
- (c) if so, the details thereof;**
- (d) the number of eligible persons benefitted across the country since inception of the said scheme upto December 2022, State/UT-wise and year-wise; and**
- (e) the details of the number of electricity connections provided/beneficiaries under the said scheme in Rajasthan from 2019 to 2022 along with the total funds and the amount of subsidy provided thereunder district and year-wise?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (c) : The Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) was launched in December, 2014 by the Government of India for strengthening the distribution systems including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering of distribution transformers/feeders/consumers electrification of villages across the country, access to electricity to rural households and providing free electricity connection to BPL households.

Subsequently, Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana – SAUBHAGYA in October, 2017 with the objective of achieving universal household electrification by providing electricity connections to all un-electrified households in the country.

Under SAUBHAGYA, free electricity connection, free of cost, was provided to all un-electrified poor households, whereas for non-poor rural households, an amount of Rs.500 was to be recovered by the DISCOMs/Power Departments from the beneficiary in ten equal installments in their subsequent electricity bills.

(d) : The details of BPL households electrified from FY 2015-16 and till September, 2017 under DDUGJY are furnished at Annexure-I. Further, the details of households electrified since the launch of SAUBHAGYA in October, 2017 including additional households sanctioned under DDUGJY till 31.03.2022 are furnished at Annexure-II.

(e) : A total of 2,64,992 households were electrified under SAUBHAGYA including 52,206 No. of additional households sanctioned under DDUGJY (during FY 2021-22) in Rajasthan State from FY 2019 to 2022.

Rs.202 crores and Rs.797 crores were released under SAUBHAGYA and DDUGJY (incl. RE and addl. infra), respectively from FY 2019 to 2022 to the State of Rajasthan.

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 3869 ANSWERED IN THE LOK SABHA ON 23.03.2023

State-wise achievement of total BPL households electrified from FY 2015 till September, 2017 under DDUGJY

Sl. No.	State/UT	Total BPL households electrified
1	Andhra Pradesh	664851
2	Assam	101537
3	Bihar	1976832
4	Chhattisgarh	63756
5	Gujarat	813
6	Jammu and Kashmir	1133
7	Jharkhand	12391
8	Karnataka	98821
9	Kerala	24993
10	Madhya Pradesh	561262
11	Maharashtra	59
12	Meghalaya	95
13	Mizoram	447
14	Nagaland	507
15	Odisha	103857
16	Rajasthan	149854
17	Sikkim	1850
18	Tamil Nadu	1976
19	Telangana	849
20	Tripura	41759
21	Uttar Pradesh	1082986
22	Uttarakhand	46
23	West Bengal	34450
Total		4925124

**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO. 3869
ANSWERED IN THE LOK SABHA ON 23.03.2023**

**State-wise electrification of households since launch of SAUBHAGYA Scheme / Additional sanctions
and achievement under DDUGJY (status as on 31.03.2022)**

Sl. No.	Name of the States/UTs	ORIGINAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA	ADDITIONAL HOUSEHOLDS SANCTIONED UNDER SAUBHAGYA		ADDITIONAL HOUSEHOLDS SANCTIONED UNDER DDUGJY		Grand Total
		No. of households electrified from 11.10.2017 to 31.03.2019	No. of households electrified from 01.04.2019 to 31.03.2021	Total households electrified as on 31.03.2021	Additional households sanctioned	Additional households electrified as on 31.03.2022	
1	2	3	4	5=3+4	6	7	8=5+7
1	Andhra Pradesh*	1,81,930	0	1,81,930			1,81,930
2	Arunachal Pradesh	47,089	0	47,089	7859	0	47,089
3	Assam	17,45,149	2,00,000	19,45,149	480249	381507	23,26,656
4	Bihar	32,59,041	0	32,59,041			32,59,041
5	Chhattisgarh	7,49,397	40,394	7,89,791	21981	2577	7,92,368
6	Gujarat*	41,317	0	41,317			41,317
7	Haryana	54,681	0	54,681			54,681
8	Himachal Pradesh	12,891	0	12,891			12,891
9	Jammu & Kashmir	3,77,045	0	3,77,045			3,77,045
10	Jharkhand	15,30,708	2,00,000	17,30,708			17,30,708
11	Karnataka	3,56,974	26,824	3,83,798			3,83,798
12	Ladakh	10,456	0	10,456			10,456
13	Madhya Pradesh	19,84,264	0	19,84,264	99722	0	19,84,264
14	Maharashtra	15,17,922	0	15,17,922			15,17,922
15	Manipur	1,02,748	5,367	1,08,115	21135	0	1,08,115
16	Meghalaya	1,99,839	0	1,99,839	420	401	2,00,240
17	Mizoram	27,970	0	27,970			27,970
18	Nagaland	1,32,507	0	1,32,507	7009	7009	1,39,516
19	Odisha	24,52,444	0	24,52,444			24,52,444
20	Puducherry*	912	0	912			912
21	Punjab	3,477	0	3,477			3,477
22	Rajasthan (Jaipur)	18,62,736	2,12,786	20,75,522	210843	52206	21,27,728
23	Sikkim	14,900	0	14,900			14,900
24	Tamil Nadu*	2,170	0	2,170			2,170
25	Telangana	5,15,084	0	5,15,084			5,15,084
26	Tripura	1,39,090	0	1,39,090			1,39,090
27	Uttar Pradesh	79,80,568	12,00,003	91,80,571	334652	0	91,80,571
28	Uttarakhand	2,48,751	0	2,48,751			2,48,751
29	West Bengal	7,32,290	0	7,32,290			7,32,290
Total		2,62,84,350	18,85,374	2,81,69,724	11,83,870	4,43,700	2,86,13,424

* Electrified prior to SAUBHAGYA and not funded under SAUBHAGYA
